

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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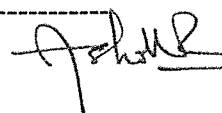
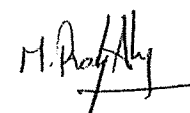
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23.10.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/202/2018
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : DHARANI & 2 OTHERS
NAME OF THE RESPONDENTS : DHARANI TEXTILES PVT LTD & 5 OTHERS
UNDER SECTION : 131

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Applicants/Petitioners	
2.	M. ROSHAN ATIQ	RESPONDENT	

ORDER

Counsels for both the parties are present. The matter is adjourned. Put up along with TCP/165/2018 on **30.10.2018** at **10.30 A.M.**


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)